

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

STARRED QUESTION NO:696
ANSWERED ON:13.05.2005
NATIONAL DISASTER RELIEF FUND
Ahir Shri Hansraj Gangaram

Will the Minister of FINANCE be pleased to state:

- (a) the amount of money deposited by the Government in the `National Disaster Relief Fund` created this year;
- (b) the assistance provided from the funds to the victims of recent Tsunami waves;
- (c) whether there is any provision to provide assistance to famine, drought and flood-stricken people from the National Disaster Relief Fund;
- (d) if so, whether the Government propose to provide assistance to the victims of famine particularly those in Maharashtra from this fund; and .
- (e) if not, the reaction of the Government on provsion of assistance to famine, drought and flood-stlicken people from this fund?

Answer

FINANCE MINISTER(SHRI P.CHIDAMBARAM)

Part (a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO 696 FOR ANSWER ON 13TH MAY. 2005 Parts (a) to (e):

No Fund, named National Disaster Relief Fund, exists or is proposed to be created by Government of India. However, the Twelfth Finance Commission (TFC) has recommended continuance of the existing National Calamity Contingency Fund (NCCF) and Central grants for States Calamity Relief Fund. Government of India has accepted the recommendations of T.F.C. There is a budget provision of Rs. 1500 crore in 2005-06 to be transferred to NCCF.

Government of India approved Central assistance of Rs. 1068.22 crore for immediate relief, subsidy to fishermen and restoration of communication links from NCCF for Tsunami affected area of Tamil Nadu and Rs. 142.02 crore and Rs. 47.19 crore respectively for Kerala and Andhra Pradesh during 2004-05. Additional assistance of 54,000 MT, 20,000 MT and 10,000 MT of rice was also approved for Tamil Nadu, Kerala and Andhra Pradesh respectively.

Drought I famine and flood are eligible for assistance from NCCF.

The Government of India has recently approved an assistance of Rs. 174.66 crore from NCCF in accordance with the norms subject to adjustment of balances in the Calamity Relief Fund for drought affected areas of Maharashtra.